

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 07

Dated Guwahati, the 15th February, 2023

Hon'ble Mr. Justice Sandeep Mehta, Judge of the High Court of Rajasthan, has assumed charge of the office of the Chief Justice of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 15th February, 2023 at 05:30 P.M as per Government of India's Notification No. K. 13018/01/2023-US.II, dated 12th February, 2023, issued by the Deputy Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Gautam Baruah


REGISTRAR GENERAL

Memo No.HC.III-09/2023/865-892 /G dated Guwahati, the 15th February, 2023.

Copy to:-

1. The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/01/2023-US.II dated 12.02.2023.**
2. The Additional Secretary to the Govt. of India, Ministry of Law & Justice Department of Justice, (Appointments Division), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/01/2023-US.II dated 12.02.2023.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, Rajasthan High Court, Jodhpur, Rajasthan.
17. The Registrar General, High Court of _____.

18. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/01/2023-US.II dated 12.02.2023**, for necessary action.
19. The Registrar (_____), Gauhati High Court, Guwahati.
20. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
21. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
24. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2023-US.II dated 12.02.2023**.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
26. The Private Secretary to **Hon'ble Mr. Justice Sandeep Mehta**, Chief Justice, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
28. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2023-US.II dated 12.02.2023**.


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